

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 29
Dated Guwahati, the 8th May, 2025

Hon'ble the Chief Justice has been pleased to constitute the Accessibility Committee for the Gauhati High Court and the District Courts under its jurisdiction with the following members in the manner as indicated below:-

Name of the Committee	Name of Hon'ble Judges/ Members	Secretary
Accessibility Committee	<u>For Gauhati High Court</u> 1. Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court 2. Registrar (Establishment) 3. Joint Registrar (PM&P)-cum-CPC 4. Sri Pradip Sarmah, Deputy Registrar 5. Senior Systems Officer 6. Administrative Officer (Judicial), PM&P Cell 7. Mr. H. K. Das, Advocate, Gauhati High Court	Registrar (Administration) Registrar (Judicial)
	<u>For District Courts</u> 1. District & Sessions Judge / Additional District & Sessions Judge 2. Senior Civil Judge 3. Systems Officer / Systems Assistant 4. One Advocate	

N.B. Special Invitee as and when required to assist the Committee, may also be nominated, if required, in special cases.

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This notification will come into effect immediately.

By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC. III – 06/2021/ 1794-1818/G, Dated the 8th May, 2025.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R.- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Registrar (Vigilance/ Admn. / Judicial/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. *(They are requested to forward the notification to the District Courts under their jurisdiction)*
6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judges, _____, Assam. *(They are requested to circulate the notification amongst all the Judicial Officers under their jurisdiction.)*
8. The Joint Registrar (PM&P)-cum-CPC, Gauhati High Court.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice Manas Ranjan Pathak, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
17. Mr. H. K. Das, Advocate, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
21. The Court Officer I & II, Gauhati High Court, Guwahati.
22. Senior Systems Officer, eCourt, Gauhati High Court, Guwahati.
23. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
24. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
25. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL

08.05.2025